

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.338/MP/2022

- Subject : Petition under Section 79(1)(b) and Section 79(1)(f) of the Electricity Act, 2003 read with Article 14.3.1 of the Case-1 longterm Power Purchase Agreement dated 27.11.2013 read with Addendum No. 1 dated 20.12.2013, seeking refund of the amount wrongfully deducted by Tamil Nadu Generation and Distribution Corporation Limited along with the applicable Carrying Cost, towards the 'Change in Law' compensation payable to Dhariwal Infrastructure Limited for supplying 100 MW Contracted Capacity from Unit 2 of its 2 x 300 MW Coal based thermal generating station located at Tadali, Chandrapur in the State of Maharashtra to Tamil Nadu Generation and Distribution Corporation Limited.
- Date of Hearing : **20.3.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : Dhariwal Infrastructure Limited (DIL).
- Respondents : Tamil Nadu Generation and Distribution Corp. Ltd. (TANGEDCO).
- Parties Present : Shri Saransh Shaw, Advocate, DIL
Shri Jai Dhanani, Advocate, DIL
Ms. Anusha Nagarajan, Advocate, TANGEDCO
Shri Rahul Ranjan, Advocate, TAGNEDCO

Record of Proceedings

At the outset, the learned counsel for the Petitioner submitted that the Petitioner has moved a letter for the adjournment of the present Petition on account of the pendency of Civil Appeal No. 4058 of 2022, *TANGEDCO vs. BALCO & Ors. (Civil Appeal)* before the Hon`ble Supreme Court, the outcome of which will have a bearing on the present case. Learned counsel further submitted that the said Civil Appeal was listed before the Hon`ble Supreme Court on 18.3.2024. However, the same was adjourned and was directed to be listed after the completion of the pleadings.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission adjourned the matter.
3. The Petition will be listed for the hearing on **20.8.2024**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**